

CMB

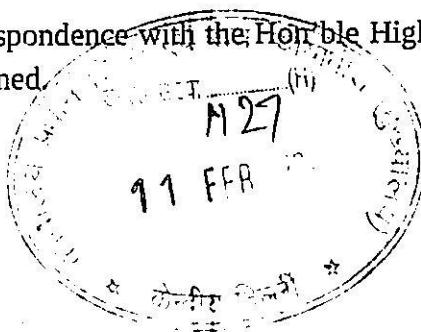
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

O R D E R

In partial modification of this office Order No. OIC/RACC/Gaz./2026/2450-2525/C dated 21.01.2026, the following Judicial Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their name with immediate effect in addition to work already assigned to them:-

S.No	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1	General & Stationery Branch	Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)-20	Sh. Hasan Anzar, Special Judge (PC Act)(CBI)
2	RTI	Sh. Munish Markan Spl. Judge (PC Act) (CBI)-21	Ms. Ruchi Aggarwal Asrani Spl. Judge (PC Act) (ACB)-02

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



C
(Dinesh Bhatt)
Principal District & Sessions Judge
-cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.OIC/RACC/Gaz./2026/ 5479/c — 5559/c

Dated : 10/2/2026
at 5 PM

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. P.S. to the undersigned.

C
Principal District & Sessions Judge
-cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi